

MINUTES OF THE MEETING NO.03 (2020-21) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 17.09.2020 at 2:30 PM, Udyog Bhawan, New Delhi

Meeting No. 03 (2020-21) of EXIM Facilitation Committee (EFC) held under the Chairmanship of Shri Vijay Kumar, Addl. DGFT on 17.09.2020 at 2:30, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- i. Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)
- ii. Shri Yogesh Kumar, JSO, DoAH&D
- iii. Shri. Dilip Kumar Srivastava, Assistant Commissioner, DoAC&FW
- iv. Representatives from Central Silk Board

In attendance:

- i. Shri Nitish Suri, Dy. DGFT
- ii. Shri Ram Paul Singh, FTDO

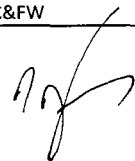
3. Altogether 120 applications (including 55 deferred cases) were considered by the EFC, out of which 24 cases were approved, including 1 case on post facto basis, 29 cases were rejected & closed for want of comments from the concerned department or the cases already being considered under the monthly quota allocated for Diagnostic Kits(Trade Notice 20 dated 30.07.2020) The remaining 67 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants is awaited. The decision of the Committee is indicated in the tabulated statement given below:

DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1.	Pioneer HI-Bred Private Limited	50805/AM20	Hybrid Rice (Paddy) seeds	17.03.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M no. 1-133/2019-SD.IV (253rd EXIM-Export-17) dated 15.06.2020 for export of 280 kg Hybrid Rice (Paddy) seeds to Phillipines by M/s PHF seeds Pvt Ltd.
2.	BASF India Limited	50874/AM20	Hybrid Rice (Paddy) seeds	18.03.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M no. 1-135/2019-SD.IV (255 TH EXIM-Export-30) dated 25.08.2020 for export of 100 kg Hybrid Rice (Paddy) seeds to Germany by BASF India Limited
3.	Pioneer HI-Bred Private Limited	50148/AM21	Hybrid Rice (Paddy) seeds	27.04.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M no. 1-133/2019-SD.IV (253rd EXIM-Export-21) dated 15.06.2020 for export of 178.38 kg Hybrid Rice

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					(Paddy) seeds to Indonesia by M/s PHI seeds Pvt Ltd
4.	Pioneer HI-Bred Private Limited	50149/AM21	Hybrid Rice (Paddy) seeds	27.04.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M no. 1-133/2019-SD.IV (253rd EXIM-Export-20) dated 15.06.2020 for export of 38.4 kg Hybrid Rice (Paddy) seeds to Philippines by M/s PHI seeds Pvt Ltd.
5.	Savannah Seeds Private Limited	50420/AM21	Hybrid Rice (Paddy) seeds	29.05.2020	Closed. The representative from D/o AC&FW informed that applicant has withdrawn this application.
6.	Savannah Seeds Private Limited	50421/AM21	Hybrid Rice (Paddy) seeds	29.05.2020	Closed. The representative from D/o AC&FW informed that applicant has withdrawn this application.
7.	Savannah Seeds Private Limited	50422/AM21	Hybrid Rice (Paddy) seeds	29.05.2020	Closed. The representative from D/o AC&FW informed that applicant has withdrawn this application.
8.	Savannah Seeds Private Limited	50476/AM21	Hybrid Rice (Paddy) seeds	04.06.2020	Closed. The representative from D/o AC&FW informed that applicant has withdrawn this application.
9.	United Genetics India Pvt Ltd	50523/AM21	Onion Seeds	23.06.2020	Closed. Due to non-submission of requisite documents by firm requested by D/o AC&FW
10.	Manju Seeds	50648/AM21	Onion Seeds	15.07.2020	Closed. Due to non-submission of requisite documents by firm requested by D/o AC&FW
11.	Bayer Bio science Pvt Ltd	50650/AM21	Hybrid Rice (Paddy) seeds	16.07.2020	Deferred due to want of comments / NOC from DoAC&FW
12.	Bayer Bio science Pvt Ltd	50651/AM21	Hybrid Rice (Paddy) seeds	16.07.2020	Deferred due to want of comments / NOC from DoAC&FW
13.	Bayer Bio science Pvt Ltd	50653/AM21	Hybrid Rice (Paddy) seeds	17.07.2020	Deferred due to want of comments / NOC from DoAC&FW
14.	Bayer Bio science Pvt Ltd	50681/AM21	Hybrid Rice (Paddy) seeds	24.07.2020	Deferred due to want of comments / NOC from DoAC&FW
15.	SP Hortiplex	50724/AM21	Cashew plant cutting & cashew nuts seeds	30.07.2020	Deferred due to want of comments / NOC from DoAC&FW

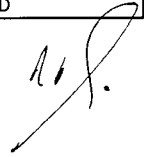


16	NitishSrivastav/ M/s. Raj Laxmi Traders	50835/AM21	Non Basmati Rice Paddy Other than seed quality	07.08.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M no. 1-79/2020-SD.IV (Pt-VII) dated 16.09.2020 for export of 5000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s. Raj Laxmi Traders
17	DinanathBhagat/ M/s. Laxmi Traders	50878/AM21	Non Basmati Rice Paddy Other than seed quality	07.08.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M no. 1-79/2020-SD.IV (Pt-VII) dated 16.09.2020 for export of 5000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s. Laxmi Traders
18	Vivek Kumar	51042/AM21	Non Basmati Rice Paddy Other than seed quality	09.08.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M no. 1-79/2020-SD.IV (Pt-VII) dated 16.09.2020 for export of 10000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Vivek Kumar
19	Sri Riddhi Siddhi Traders	51046/AM21	Non Basmati Rice Paddy Other than seed quality	10.08.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M no. 1-79/2020-SD.IV (Pt-VII) dated 16.09.2020 for export of 15000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Sri Riddhi Siddhi Traders
20	PHI Seeds Pvt Ltd	51068/AM21	Hybrid Rice (Paddy) seeds	21.08.2020	Deferred due to want of comments / NOC from DoAC&FW
21	PHI Seeds Pvt Ltd	51069/AM21	Hybrid Rice (Paddy) seeds	21.08.2020	Deferred due to want of comments / NOC from DoAC&FW
22	Seedworks International Pvt Ltd	51070/AM21	Hybrid Rice (Paddy) seeds	21.08.2020	Deferred due to want of comments / NOC from DoAC&FW
23	Seedworks International Pvt Ltd	51071/AM21	Hybrid Rice (Paddy) seeds	21.08.2020	Deferred due to want of comments / NOC from DoAC&FW
24	PHI Seeds Pvt Ltd	51072/AM21	Hybrid Rice (Paddy) seeds	21.08.2020	Deferred due to want of comments / NOC from DoAC&FW
25	Ramawati Devi	51073/AM21	Non Basmati Rice Paddy Other than seed quality	23.08.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M no. 1-79/2020-SD.IV (Pt-VII) dated 16.09.2020 for

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					export of 6000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s. Ramawati Devi
26.	Govind Kumar Gupta/ M/s Siddartha & Co.	51085/AM21	Non Basmati Rice Paddy Other than seed quality	28.08.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M no. 1-79/2020-SD.IV (Pt-VII) dated 16.09.2020 for export of 1000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s. Siddartha & Co.
27.	Govind Kumar Gupta/ M/s Siddartha & Co.	51086/AM21	Non Basmati Rice Paddy Other than seed quality	28.08.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M no. 1-79/2020-SD.IV (Pt-VII) dated 16.09.2020 for export of 1500 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s. Siddartha & Co.
28.	PHI Seeds Pvt Ltd	51087/AM21	Hybrid Rice (Paddy) seeds	28.08.2020	Deferred due to want of comments / NOC from DoAC&FW
29.	Savannah Seeds Private Limited	51091/AM21	Hybrid Rice (Paddy) seeds	01.09.2020	Deferred due to want of clarification from firm regarding applied quantity .
30.	UPL Ltd	51094/AM21	Hybrid Rice (Paddy) seeds	02.09.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M no. 1-134/2019-SD.IV (254 TH EXIM-Export-24) dated 29.07.2020 for export of 500000 kg to Philippines by UPL Ltd.
31.	Raghunath Industries	51096/AM21	Non Basmati Rice Paddy Other than seed quality	03.09.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M no. 1-79/2020-SD.IV (Pt-VII) dated 16.09.2020 for export of 15000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s. Raghunath Industries
32.	UPL Ltd	51098/AM21	Hybrid Rice (Paddy) seeds	04.09.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M no. 1-134/2019-SD.IV (254 TH EXIM-Export-25) dated 29.07.2020 for export of 500000 kg to Philippines by UPL Ltd

33.	PSSVN Agro Corporation Pvt Ltd	51099/AM21	Basmati Rice	04.09.2020	Closed. As per ITC(HS) Export Policy, 2018, item is free for export subject to policy conditions.
34.	Pawan Trading Company	51116/AM21	Non Basmati Rice Paddy Other than seed quality	08.09.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M no. 1-79/2020-SD.IV (Pt-VII) dated 16.09.2020 for export of 1500 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s. Pawan Trading Company
35.	Om Traders	51135/AM21	Non Basmati Rice Paddy Other than seed quality	09.09.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M no. 1-79/2020-SD.IV (Pt-VII) dated 16.09.2020 for export of 5000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s. Om Traders
36.	Akram Enterprises	51143/AM21	Non Basmati Rice Paddy Other than seed quality	09.09.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M no. 1-79/2020-SD.IV (Pt-VII) dated 16.09.2020 for export of 5000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s. Akram Enterprises
37.	Shree Ganpati Traders	51156/AM21	Non Basmati Rice Paddy Other than seed quality	10.09.2020	Deferred due to want of comments / NOC from DoAC&FW
38.	Laxmi Rice Mill	51157/AM21	Non Basmati Rice Paddy Other than seed quality	10.09.2020	Deferred due to want of comments / NOC from DoAC&FW
39.	Badri Narayan Shah/ M/s. MaaJagdamba Traders	51162/AM21	Non Basmati Rice Paddy Other than seed quality	11.09.2020	Deferred due to want of comments / NOC from DoAC&FW
Department of Animal Husbandry and Dairying					
40.	JP Flour Mills Pvt Ltd	50192/AM20	Wheat Bran	25.11.2019	Deferred as clarification sought from DoAH&D is awaited
41.	Sagwadi Education & Goushala Public Charitable Trust	50227/ AM20	Bovine Embryos	10.01.2020	Deferred due to want of comments / NOC from DoAH&D



42.	R K Enterprises	50240/AM20	Wheat Bran	04.02.2020	Closed. Due to non-submission of requisite documents by firm requested by D/o AH&D
43.	Sadiya Enterprise	50250/AM20	Wheat Bran	07.02.2020	Closed. Due to non-submission of requisite documents by firm requested by D/o AH&D
44.	Narwal Dairy Farm	50261/AM21	Live animal Murrah Milking Buffaloes with calf Live animal Murrah Buffalo Bull	24.02.2020	Deferred due to want of comments / NOC from DoAH&D
45.	Mukesh Kumar Yadav	50322/AM20	Rice/ Paddy Husk for Boiler Use (Not for Human Consumption)	05.03.2020	Closed. Due to non-submission of requisite documents by firm requested by D/o AH&D
46.	Gaurav Patel	50360/AM21	Rice/ Paddy Husk for Boiler Use (Not for Human Consumption)	06.03.2020	Closed. Due to non-submission of requisite documents by firm requested by D/o AH&D
47.	Papai Enterprises	50518/AM21	Wheat Bran	18.06.2020	Deferred due to want of comments / NOC from DoAH&D
48.	SurendraSah/Bhawani Traders	50671/AM21	Rice Bran (Fodder)	23.07.2020	Based on the comments received from D/o AH&D vide their O.M No. 110102(1)/3/2017-Trade dated 01.09.2020 export license was issued to the firm with the approval of Chairman EFC . EFC has approved the case on Post facto basis.
49.	KamalabariPvt Ltd	51056/AM21	Brans Sharps and other residues of wheat	11.08.2020	Deferred due to want of comments / NOC from DoAH&D
50.	Asadul Pretty Traders	51066/AM21	WHITE BULLS = 6PCS . RED SINDHI BULLS =4 PCS	19.08.2020	Deferred due to want of comments / NOC from DoAH&D
51.	Siddeswari Enterprise	51076/AM21	Wheat Bran	26.08.2020	Deferred due to want of comments / NOC from DoAH&D
52.	SM Biotech	51090/AM21	Wheat Straw	31.08.2020	Deferred due to want of comments / NOC from DoAH&D
53.	DebendraNathGhosh	51095/AM21	Wheat Bran	02.09.2020	Deferred due to want of comments / NOC from DoAH&D
Ministry of Environment Forest and Climate Change					
SU Division					
54.	Rural Artisans Craft Center	50225/AM20	Red sanderswood- Handicraft items - pattaland	24.12.2019	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
55.	Pisces Corporation	50241/AM20	Redsanders wood –VAP- Confiscated	04.02.2020	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
56.	Pisces Corporation	50242/AM20	Sawn Timber - Confiscated	04.02.2020	Deferred due to want of information/clarification

					n from the firm
57.	Pisces Corporation	50243/AM20	Red sanderswood- Logs – Confiscated (U.P)	04.02.2020	Deferred
58.	RaatiRajanImpex	50526/AM21	Redsanders wood in VAP form- Pattaland	25.06.2020	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
59.	MK International Relaty Private Limited	50714/AM21	Redsanders wood in Log form- Pattaland	26.07.2020	Deferred due to want of comments / NOC from MoEF&C (SU Division)
60.	Pisces Corporation	50734/AM21	Red sanderswood- Logs – Confiscated (U.P)	01.08.2020	Deferred
61.	Pisces Corporation	50735/AM21	Red sanderswood-Chips powder- confiscated	01.08.2020	Deferred due to want of information/documents from the firm.
62.	Pisces Corporation	50736/AM21	Red sanderswood-VAP-confiscated	01.08.2020	Deferred due to want of information/documents from the firm
63.	MMTC Ltd	51161/AM21	Red sanderswood-Log Form- confiscated	11.09.2020	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
Ozone Cell					
64.	Gujarat Fluoro Chemical Limited	50223/AM21	MonochloroDifluoro Methane (Refrigerant R-22 or HCFC-22)	14.05.2020	Approved on the basis of Comments / NOC received from MoEF&CC (Ozone Cell) vide O.M No. 11/4/2020-OC dated 15.09.2020 for export of 291.937 MT of Mono ChloroDifluoro Methane / REFRIGERANT R-22 / HCFC22 to Countries signatory of Montreal Protocol by M/s Gujarat Fluoro Chemical Limited
65.	Navin Fluorine International Limited	51051/AM21	Mono ChloroDifluoro Methane / REFRIGERANT R-22 / HCFC22 / MAFRON 22)	11.08.2020	Approved on the basis of Comments / NOC received from MoEF&CC (Ozone Cell) vide O.M No. 11/4/2020-OC dated 15.09.2020 for export of 140.684 MT of Mono ChloroDifluoro Methane / REFRIGERANT R-22 / HCFC22 to Countries signatory of Montreal Protocol by M/s Navin Fluorine International Limited
66.	Gujarat Fluoro Chemical Limited	51059/AM21	MonochloroDifluoro Methane (Refrigerant R-22 OR HCFC-22) (For Non Feedstock uses)	14.08.2020	Deferred due to want of comments / NOC from MoEF&CC (Ozone Cell)

67.	Gujarat Fluoro Chemical Limited	51060/AM21	MonochloroDifluoro Methane (Refrigerant R-22 OR HCFC-22) for Feedstock Application	14.08.2020	Deferred due to want of comments / NOC from MoEF&CC (Ozone Cell)
68.	Gujarat Fluoro Chemical Limited	51061/AM21	MonochloroDifluoro Methane (Refrigerant R-22 OR HCFC-22)	14.08.2020	Deferred due to want of comments / NOC from MoEF&CC (Ozone Cell)
69.	Gujarat Fluoro Chemical Limited	51100/AM21	ASAHKLIN AK-225 (HCFC- 225 ca/cb)	05.09.2020	Deferred due to want of comments / NOC from MoEF&CC (Ozone Cell)
70.	Gujarat Fluoro Chemical Limited	51101/AM21	BROMOTRIFLUOROMETHANE/HALON - 1301 (FEEDSTOCK USE)	05.09.2020	Deferred due to want of comments / NOC from MoEF&CC (Ozone Cell)
Wildlife Division					
71.	Serum Institute of India Pvt Ltd	51064/AM21	Vero Cell Line CCL-81 Vero Cell Line CCL	17.08.2020	Deferred due to want of comments / NOC from MoEF&CC (WL Div)
Ministry of Textiles					
72.	National Silkworm Seed Organization	50284/AM21	Mulberry silk worm eggs bivoltine hybrid	17.03.2020	Approved on the basis of Comments / NOC received from Ministry of Textiles vide O.M No. 25022/6/2017-Silk dated 07.08.2020 for export of 200 Boxes of bivoltine Silkworm hybrid disease free layings (DFLS) to Rwanda, Africa by M/s National Silkworm Seed Organization
73.	National Silkworm Seed Organization	50285/AM21	Mulberry silk worm eggs bivoltine hybrid	17.03.2020	Deferred due to want of comments/NOC from M/o Textiles.
74.	National Silkworm Seed Organization	51092/AM21	Live silkworm eggs bivoltine	02.09.2020	Deferred due to want of comments/NOC from M/o Textiles
Ministry of Petroleum & Natural Gas					
75.	Spice Jet	50725/AM20	Bio-Jet Fuel (Bio-Diesel)	14.03.2020	Deferred due to want of comments/NOC from MoPNG
76.	Godavari Biorefineries Limited	50881/AM20	99.5% MIN Ethanol	18.03.2020	Deferred due to want of comments/NOC from MoPNG
77.	Godavari Biorefineries Limited	50911/AM20	Ethanol- HDPE 200LIT	19.03.2020	Deferred due to want of comments/NOC from MoPNG
78.	Nagindas Hiralal Bhayani	50992/AM20	Ethanol 99.50% / Ethyl Alcohol	20.03.2020	Deferred as clarification sought from MoPNG wrt to application is awaited
79.	Radico NV Distilleries Maharashtra Ltd	50711/AM21	DENATURATED ENA (ETHYL ALCOHOL)	25.07.2020	Deferred due to want of comments /NOC from MoPNG

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80.	Superior Spirits Pvt Ltd	50716/AM21	DENATURED ETHANOL 96%V/V	27.07.2020	Rejected/Closed by the EFC as per the comments received MoPNG vide O.M dated P-12109(11)/18/2020-Supply (E-33857) dated 31.07.2020
81.	Adorn Infra Energy Pvt Ltd	51077/AM21	DENATURED ETHANOL IT IS USED IN VARIOUS INDUSTRIES	26.08.2020	Deferred due to want of comments /NOC from MoPNG
82.	AL Sucrose Corporation	51088/AM21	DENATURED ETHYL ALCOHOL	28.08.2020	Deferred due to want of comments /NOC from MoPNG
83.	YuyuMedimpex Pvt. Ltd	51160/AM21	DENATURED ETHANOL	11.09.2020	Deferred due to want of comments /NOC from MoPNG
Ministry of Mines					
84.	Kings Metals & Alloys Madras Limited	50193/AM20	River sand	26.11.2019	Deferred as EFC decided to issue D.O letter to Ministry of Mines as it is not responding to several reminders issued by DGFT.
85.	Mata AmritanandaMayi Math	50211/AM20	Natural sand for research work	12.12.2019	Deferred as EFC decided to issue D.O letter to Ministry of Mines as it is not responding to several reminders issued by DGFT.
86.	Real Minerals India Pvt Ltd	50643/AM20	Raw Silica Sand	09.07.2020	Deferred as EFC decided to issue D.O letter to Ministry of Mines as it is not responding to several reminders issued by DGFT
87.	Ishita Enterprise	50658/AM20	PYROPHYLLITE BOLDER (LOOSE)	20.07.2020	Deferred as EFC decided to issue D.O letter to Ministry of Mines as it is not responding to several reminders issued by DGFT
88.	Asahi Modi Materials Pvt Ltd	50832/AM20	SILICA SAND	07.08.2020	Deferred due to want of comments /NOC from Ministry of Mines
Department of Atomic Energy					
89.	SukasoCeracolorsPvt Ltd	51093/AM21	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	02.09.2020	Approved on the basis of Comments / NOC received from Department of Atomic Energy vide email dated 16.09.2020 for export of 1870 MT of Zircomat to Saudi Arabia, Bangladesh & UAE by M/s SukasoCeracolorsPvt Ltd

DPIIT					
90.	Meril Diagnostics Pvt Ltd	50307/AM21	1.COVID REAGENT MerilCOVID-19 One#step RT-PCR Kit (96T) 2. COVID 19RAPID MERIL COVID 19 IgG/IgM	21.05.2020	Closed as action already taken as per Trade Notice No. 20 dated 30.07.2020
91.	Meril Diagnostics Pvt Ltd	50308/AM21	COVID 19 REAGENT COVID 19 One-Step RT-PCR Kit (Meril)	21.05.2020	Closed as action already taken as per Trade Notice No. 20 dated 30.07.2020
92.	Meril Diagnostics Pvt Ltd	50322/AM21	REAGENT COVID 19 KIT COVID - 19 RT-PCR KIT 32 TEST	22.05.2020	Closed as action already taken as per Trade Notice No. 20 dated 30.07.2020
93.	Meril Diagnostics Pvt Ltd	50323/AM21	COVID 19 KIT COVID 19 One-Step RT-PCR Kit (Meril)	22.05.2020	Closed as action already taken as per Trade Notice No. 20 dated 30.07.2020
94.	Meril Diagnostics Pvt Ltd	50412/AM21	COVID 19 TEST KIT MERIL COVID RTPCR TEST KIT	28.05.2020	Closed as action already taken as per Trade Notice No. 20 dated 30.07.2020
95.	Biogenomics Limited	50417/AM21	Diagnostic kits BioCov-IDRT qPCRsingleplexdiagnostic kits	29.05.2020	Closed as action already taken as per Trade Notice No. 20 dated 30.07.2020
96.	Tulip Diagnostics Private Limited	50473/AM21	VIRAL TRANSPORT MEDIUMKIT III (50 Tests Kit)	04.05.2020	Closed as action already taken as per Trade Notice No. 20 dated 30.07.2020
97.	Meril Diagnostics Pvt Ltd	50485/AM21	COVID 19 RT PCR COVID 19 One-Step RT-PCR Kit (96 TEST)	05.06.2020	Closed as action already taken as per Trade Notice No. 20 dated 30.07.2020
98.	Tulip Diagnostic Private Limited	50511/AM21	VIRAL TRANSPORT MEDIUM KIT III (50 Tests Kit)	15.06.2020	Closed as action already taken as per Trade Notice No. 20 dated 30.07.2020
99.	Tarsons Products Private Limited	50524/AM21	CRYOGENIC VIAL CENTRIFUGE TUBE 15ML	23.06.2020	Deferred as EFC decided to issue D.O letter to DPIIT as it is not responding to several reminders issued by DGFT.
100.	Titan Biotech Limited	50525/AM21	viral transport kit (universal transport medium)	24.06.2020	Approved as per Trade Notice No. 20 dated 30.07.2020
101.	3B Black Bio Biotech India Ltd	50540/AM21	RT-PCR MOLECULAR DIAGNOSTIC KITS	01.07.2020	Closed as action already taken as per Trade Notice No. 20 dated 30.07.2020
102.	HimediaLaboratoriesPvt Ltd	50549/AM21	HiViral Transport Kit (L) With Viral Transport Medium In a round Bottom Tube, one Sterile Nasopharyngeal Nylon Flocked Swab with Breakpoint and One Sterile OropharyngealViscose Swab with Breakpoint	02.07.2020	Closed as action already taken as per Trade Notice No. 20 dated 30.07.2020

103.	3B Black Bio Biotech India Ltd	50550/AM21	a) Coronavirus PCR Kit TRUPCR® SARS-CoV2 KIT (Real-TimePCR based detection of SARS-CoV2 virus) b) 2 TRUPCR® Viral RNA Extraction Kit	02.07.2020	Closed as action already taken as per Trade Notice No. 20 dated 30.07.2020
104.	Genetix Biotech Asia Pvt Ltd	50554/AM21	a. Cellclone Viral Sample Collection Kit (Nasopharyngeal swab)+ (Oropharyngeal swab)+ 3ml VTM without Glass Bead b. Path-COVID-19- CE genesigRealTime PCR COVID-19 Kit (CE), 96 reactions, CE IVD US FDA +WHO c. GeneMag Viral96 GeneMag magnetic bead viral DNA/RNA extraction kit, 96 Sample	02.07.2020	Closed as action already taken as per Trade Notice No. 20 dated 30.07.2020
105.	3B Black Bio Biotech India Ltd	50560/AM21	TRUPCR® SARSCoV-2 RT qPCR Kit	03.07.2020	Closed as action already taken as per Trade Notice No. 20 dated 30.07.2020
106.	Genetix Biotech Asia Pvt Ltd	50562/AM21	a. GeneMag Viral-96 GeneMag Magnetic bead viral DNA/RNA Extraction Kit for 96 sample b. Path-Covid19-CE Genesis Real Time PCR COVID 19 Kit 96 Reactions	03.07.2020	Approved as per Trade Notice No. 20 dated 30.07.2020
107.	3B Black Bio Biotech India Ltd	50620/AM21	RT-PCR MOLECULAR DIAGNOSTIC KITS-OTHER THAN COVID-19 DIAGNOSTIC KITS	04.07.2020	Closed as action already taken as per Trade Notice No. 20 dated 30.07.2020
108.	3B Black Bio Biotech India Ltd	50634/AM21	a. RT PCR MOLECULAR DIAGNOSTIC KITS OTHER THAN COVID-19 DIAGNOSTIC KITS b. EXTRACTION KITS OTHER THAN COVID-19	07.07.2020	Closed as action already taken as per Trade Notice No. 20 dated 30.07.2020
109.	World Health Organisation, New Delhi	Online application not received, request on mail	PCR(qRT-PCR) kits Respiratory Pathogens Respiratory kits	29.05.2020	Closed as no response has been received from DPIIT
110.	RAS Lifesciences Pvt Ltd	50644/AM21	DNA Polymerase	13.07.2020	Deferred due to want of comments /NOC from DPIIT
111.	CML Biotech Pvt Ltd	51067/AM21	FLOCCULATED NYLON NASAL SWAB IN PP TUBE	21.08.2020	Deferred due to want of comments /NOC from DPIIT
112.	Tulip Diagnostic Private Limited	51102/AM21	VTM Kits & RNA Extraction Kits	05.09.2020	Deferred due to want of comments /NOC from DPIIT

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113.	Tulip Diagnostic Private Limited	51103/AM21	VTM Kits & RNA Extraction Kits	05.09.2020	Deferred due to want of comments /NOC from DPIIT
114.	Avantor Performance Materials India Ltd	51113/AM21	Benesphera Universal Transport Medium Kits	08.09.2020	Deferred due to want of comments /NOC from DPIIT
115.	Avantor Performance Materials India Ltd	51114/AM21	VIRAL TRANSPORT MEDIUM 3.0 ML	08.09.2020	Deferred due to want of comments /NOC from DPIIT
116.	Tulip Diagnostic Private Limited	51115/AM21	VTM Kits & RNA Extraction Kits	08.09.2020	Deferred due to want of comments /NOC from DPIIT
117.	Avantor Performance Materials India Ltd	51118/AM21	Benesphera Universal Transport Medium Kis	08.09.2020	Deferred due to want of comments /NOC from DPIIT
118.	Tarsons Products Private Limited	51123/AM21	CRYOGENIC VIAL & CENTRIFUGE TUBE 15ML	08.09.2020	Deferred due to want of comments /NOC from DPIIT
119.	Essco Labs	51126/AM21	UTM/VTM KITS 3ML WITH STERILE SWABS	08.09.2020	Deferred due to want of comments /NOC from DPIIT
120.	Tulip Diagnostic Private Limited	51159/AM21	VTM Kits	10.09.2020	Deferred due to want of comments /NOC from DPIIT

Note :

(i) **Deferred cases :** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Written permissions for **cases approved by EFC** issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.

(iii) **Approved post-facto :** Cases shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** implies that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry / Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be opened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as **Rejected** implies that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(vi) **Closed.** Cases which are shown as **Closed** implies that the EFC, after consultation with the Administrative Ministry / Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.
